

SCHEDULE A: CLAIMS OF FINANCIAL CREDITORS

Notes:

1. As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
2. As regards claims submitted after the last date of submission i.e. 16th January, 2022, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

Sr. No.	Name of the Financial Creditors	Nature of the Claim	Amount Claimed (In Rs.)	Claim Admitted by the Liquidator (In Rs.)
1.	State Bank of India	Secured	9,78,98,520	9,57,86,390
2.	Edelweiss Asset Reconstruction Company Limited	Secured	58,30,37,655	58,30,37,655
Total			68,09,36,175	67,88,24,045